

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:763
ANSWERED ON:17.08.2007
CASES UNDER SFIO
Mahato Shri Narahari

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the time taken between detection and prosecution of the cases processed by Serious Fraud investigation Office is abnormally long;
- (b) if so, the specific reasons for the delay; and
- (c) the remedial steps the Government proposes to take to ensure early completion of investigation of those cases?

Answer

MINISTER OF THE STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

(a) No, Sir.

(b)&(c) Do not arise.